

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1693
TO BE ANSWERED ON DECEMBER 05, 2024
CONSTRUCTION OF TOILETS UNDER SBM-U**

NO. 1693. SHRI SUDAMA PRASAD:

Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the public and household toilets constructed under the Swachh Bharat Mission-Urban (SBM-U) during the last five years and the current year, State/UT-wise;**
- (b) the details of the funds sanctioned and utilised under SBM-U for construction of household and public toilets in semi-urban and urban areas of the country during the last five years and the current year, State/UT-wise;**
- (c) the number of complaints received regarding construction of substandard toilets, delay in construction and misappropriation of funds under the said Mission along with action taken thereon; and**
- (d) the number of public and inhouse toilets pending for construction along with the action taken thereon, State/UT-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) : Details of the State/UT-wise number of public and community toilets and Individual Household Latrines (IHHLs) constructed in the urban areas of the country the Swachh Bharat Mission-Urban (SBM-U) during the last five years and the current year are given at Annexure-I.

(b): Details of State/UT-wise funds sanctioned and utilised under SBM-U for construction of Individual Household Latrines (IHHLs) and public and community toilets in urban areas of the country during the last five years and the current year are given at Annexure-I.

(c): Sanitation is a State subject under 7th schedule of the Constitution. It is the responsibility of State/ULBs to plan, design and execute sanitation projects in the urban areas of the country. Any complaint/grievance in this regard is under the purview of ULB of the State/UTs. No such information is maintained at the level of Ministry.

(d) : State-wise details of number of approved Public/Community Toilets and Individual Household Latrines (IHHF) at various stages of implementation under SBM-U 2.0 is at Annexure – II.

Annexure-I

Annexure referred in reply of part (a) & (b) of Lok Sabha Unstarred Question No. 1693 due for reply on 05.12.2024 regarding “Construction of Toilets under SBM-U”

State/UT	Toilets constructed (IHHL and CT/PT) in		Fund for Toilet construction		
	last 5 years	Current year	Mission Allocation		Funds utilized/claimed since 2019-20
			SBM –U (2014-	SBM –U 2.0 (2021-	
Andhra Pradesh	32552	0	212.03	47.10	63.17
Andaman & Nicobar	258	0	0.53	0.50	1.07
Arunachal Pradesh	4177	1863	13.75	1.00	5.93
Assam	74927	573	84.26	14.20	33.93
Bihar	235020	10831	237.17	37.90	0.16
Chandigarh	188	0	2.98	3.30	2.05
Chhattisgarh	19191	6	175.16	19.10	3.05
Dadra & Nagar Haveli and Daman & Diu	896	0	1.72	1.10	0.00
Delhi	9352	51	55.31	10.00	0.00
Goa	4178	1	3.69	2.90	1.32
Gujarat	7958	0	194.78	83.00	26.34
Haryana	11885	111	67.28	28.50	0.00
Himachal Pradesh	7066	0	14.92	2.20	9.00
Jammu and Kashmir	35437	0	106.32	10.30	21.66
Jharkhand	11920	14	113.49	25.60	0.00
Karnataka	193708	0	202.66	76.10	0.00
Kerala	9189	0	72.15	51.40	4.11
Ladakh	604	24	0.00	0.70	0.18
Madhya Pradesh	112496	0	358.21	64.70	36.17
Maharashtra	146093	7813	417.47	163.80	74.35
Manipur	34466	559	47.74	2.50	19.54
Meghalaya	837	0	5.98	1.90	2.78
Mizoram	10908	1111	18.16	1.80	22.68
Nagaland	14857	1023	26.78	8.17	14.24
Odisha	104660	21294	195.15	22.60	14.94
Puducherry	2602	27	8.35	1.45	0.58
Punjab	23736	0	87.11	33.50	31.64
Rajasthan	52375	0	260.74	54.90	23.49
Sikkim	585	90	2.69	0.50	2.19
Tamil Nadu	177387	30578	277.54	112.50	71.56
Telangana	19267	0	153.55	43.90	42.34
Tripura	22068	1947	68.77	3.10	17.60
Uttar Pradesh	646418	2416	553.31	143.40	31.94
Uttarakhand	15831	2275	31.89	9.80	11.71
West Bengal	7720	0	340.15	93.80	47.45

Annexure-II

Annexure referred in reply of part (d) of Lok Sabha Unstarred Question No. 1693 due for reply on 05.12.2024 regarding “Construction of Toilets under SBM-U”

S. No.	State/UT	No. of approved	
		Individual Household Latrines (IHHL), Nos.	Community/Public Toilets (No of Seats)
1	A&N Islands	0	30
2	Andhra Pradesh	72892	2424
3	Arunachal Pradesh	0	64
4	Assam	0	912
5	Bihar	0	369
6	Chandigarh	0	0
7	Chhattisgarh	0	2004
8	Dadra & Nagar Haveli and Daman & Diu	0	0
9	Delhi	0	0
10	Goa	0	524
11	Gujarat	30189	8209
12	Haryana	0	0
13	Himachal Pradesh	3528	294
14	Jammu & Kashmir	51	3087
15	Jharkhand	2889	5973
16	Karnataka	16968	9796
17	Kerala	17998	7553
18	Ladakh	200	181
19	Madhya Pradesh	650	8610
20	Maharashtra	188334	31358
21	Manipur	0	261
22	Meghalaya	925	87
23	Mizoram	133	108
24	Nagaland	3586	385
25	Odisha	17770	3288
26	Puducherry	555	99
27	Punjab	7204	5536
28	Rajasthan	41059	6320
29	Sikkim	0	36
30	Tamil Nadu	78032	20564
31	Telangana	0	1357
32	Tripura	0	0
33	Uttar Pradesh	44153	23994
34	Uttarakhand	5400	323
35	West Bengal	28768	17154